

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16. C.P. (IB)-402 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2018**

NAME OF THE PARTIES: SREI Infrastructure Finance Ltd.

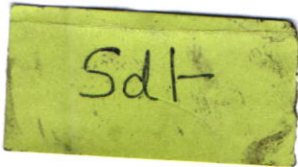
V/s.

Sterling International Enterprises Ltd.

SECTION OF THE COMPANIES ACT: U/s 7 of I&B Code 2016

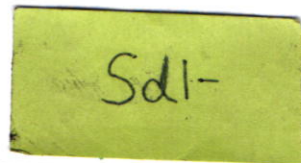
Order

Counsel for the Petitioner present. No representation on the side
of Corporate Debtor. On the request made by the Counsel for the
Petitioner, list this matter on 25.06.2018.



V. NALLASENAPATHY
Member (Technical)

/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)